

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	ASSURED CAREER PROGRESSION SCALES – Appointment of certain Judicial Officers during the period of their working as Junior Civil Judges to the Assured Career Progression Scales -I and II – ORDERS – ISSUED.
READ:	1. G.O.Ms.No.60 Law (LA & J – SC.F) Department, dated 07.05.2003.
	2. G.O.Ms.No.120 Law (LA & J – Courts.C1) Department, dated 09.11.2004.
	3. G.O.Ms.No.73, Law (LA & J – SC.F) Department, dated 01.05.2010.
	4. G.O.Ms.No.111, GA (J&RA) Department, dated 22.10.2022

ORDER ROC. NO. 2834/2023 - B.SPL., DATED: 30.08.2023

On the recommendations of the First National Judicial Pay Commission, the erstwhile Government of Andhra Pradesh, in its G.O. first read above have issued orders for Revision of Pay Scales including the Assured Career Progression Scales. Further, the Government in its G.O. second read above, issued orders for appointment of Civil Judges (Senior Division) and (Junior Division) to the Assured Career Progression Scale-I and II.

Subsequently, the Government in the G.O. third read above issued orders for revision of pay scales to the Judicial Officers in the erstwhile State of Andhra Pradesh w.e.f.01.01.2006 wherein the scales with regard to Assured Career Progression Scale-I and II for Junior Civil Judges are as follows:

CIVIL JUDGES (JUNIOR DIVISION):

ASSURED CAREER PROGRESSION SCALE – I

Rs.33090-920-40450-1080-45850 in respect of those who have completed 5 years of continuous service.

ASSURED CAREER PROGRESSION SCALE – II

Rs.39530-920-40450-1080-49090-1230-54010 in respect of those who have completed another 5 years of continuous service.

Now, recently the Government of Telangana had issued orders vide G.O.Ms.No.111, G.A (J& RA) Department, dated 22.10.2022 revising the pay scales and Assured Career Progression Scales to the Judicial Officers in the State of Telangana w.e.f.01.01.2016 as follows:

NEW REVISED PAY SCALE:

CIVIL JUDGES (JUNIOR DIVISION)

ASSURED CAREER PROGRESSION SCALE - I

Rs.92960-136520 in respect of those who have completed 5 years of continuous service.

ASSURED CAREER PROGRESSION SCALE - II

Rs.111000-163030 in respect of those who have completed another 5 years of continuous service.

The Government in the G.O. second read above ordered that the Assured Career Progression Scales are subject to following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or Civil Judge (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

For appraisal of work and performance of the officers, as per condition (i) above, the High Court has adopted the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Junior Civil Judges.

"The Committee perused the record. The Committee is of the view that the benefit of Assured Career Progression can be conferred upon the Junior Civil Judge or Senior Civil Judge, as the case may be, under the relevant Rules, for each block of five years, subject to condition that;

- a) he/she shall have been graded satisfactory, at least five times in the period of five years.
- b) shall not have been rated as poor, for more than twice.
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to Assured Career Progression Scales-I in the time scale of pay of Rs. 33090-920-40450-1080-45850/- and new revised pay scale of Rs. 92960-136520/- with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering on their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER <i>Sarvasri:</i>	DATE OF APPOINTMENT TO ACP SCALES - I IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	P.PRADEEP NAIK VII Additional Judge, City Civil Court, Hyderabad.	17.05.2012
2.	M.RAJENDER I Additional Chief Metropolitan Magistrate, Hyderabad	29.11.2013
3.	SMT. S.SWATHI REDDY Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Siddipet.	29.11.2013
4.	SMT. RADHIKA JAISWAL Secretary, District Legal Services Authority, Criminal Courts, Hyderabad	01.09.2015
5.	V.ESHWARAI AH XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad	01.09.2015
6.	SMT M. ARUNA Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar	01.09.2015
7.	SMT. M.KALPANA XXII Additional Chief Metropolitan Magistrate, Secunderabad.	01.09.2015
8.	SMT. CHITTIBOMMA ASHALATHA XVI Additional Judge, City Civil Court-cum-XX Addl. Chief Metropolitan Magistrate, Secunderabad	01.09.2015
9.	CH.JITENDHAR Senior Civil Judge-cum-Assistant Sessions Judge, Medak	01.09.2015
10.	T.KANHYA LAL XIV Additional Chief Metropolitan Magistrate, Hyderabad.	18.03.2018

11.	K.DASARADHA RAMAIAH Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir	18.03.2018
12.	M.SAI KUMAR Senior Civil Judge-cum-Assistant Sessions Judge, Narsampet, Warangal District	01.10.2018
13.	SMT. E.BHARATHI Senior Civil Judge-cum-Assistant Sessions Judge, Manthani, Peddapally District	01.10.2018
14.	SMT. P.PADMAVATHI Secretary, District Legal Services Authority, Nizamabad.	01.10.2018
15.	D.V.R.TEJO KARTHIK Senior Civil Judge-cum-Assistant Sessions Judge, Nalgonda	18.03.2018
16.	SMT. B.DEEPTI Secretary, District Legal Services Authority, Nalgonda	18.03.2018
17.	SMT. ARPITHA MARAM REDDY Addl. Senior Civil Judge -cum- Addl. Assistant Sessions Judge, Mancherial	01.10.2018
18.	SMT. KAVITHA KARNATI VIII Additional Chief Metropolitan Magistrate, Hyderabad.	01.10.2018
19.	SMT. B.SOUJANYA VII Additional Chief Metropolitan Magistrate, Hyderabad	01.10.2018
20.	SMT. G.SABITHA Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool	18.03.2018
21.	R.RAJ KUMAR Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani, Peddapalli District.	18.03.2018
22.	SMT. A.RADHIKA II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar	01.10.2018
23.	J.UPENDER RAO Secretary, District Legal Services Authority, Warangal at Hanumakonda	01.10.2018
24.	J.HANUMANTHA RAO Secretary, District Legal Services Authority, Sangareddy	18.03.2018

25.	M.BHASKAR I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	01.10.2018
26.	SATTU RAVINDER Senior Civil Judge-cum-Assistant Sessions Judge, Vemulawada, Rajanna Sircilla District	01.10.2018
27.	MUDIGONDA RAJU IV Additional Chief Metropolitan Magistrate, Hyderabad.	01.10.2018
28.	AJAY KUMAR JADHAV Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	01.10.2018
29.	A.NAGA RAJU Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam	01.10.2018
30.	SMT.M.KIRAN MAHI I Additional Judge, City Civil Court, Hyderabad	01.09.2015
31.	V.SRINIVAS Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at Kukatpally	01.10.2018
32.	K.VENKATESH Secretary District Legal Services Authority, Karimnagar	01.10.2018

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to Assured Career Progression Scale-II in the time scale of pay of Rs. 39530-920-40450-1080-49090-1230-54010/- and new revised pay scale of Rs. 111000 - 163030/- with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering on their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER <i>Sarvasri:</i>	DATE OF APPOINTMENT TO ACP SCALES - II IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	SMT. S.SWATHI REDDY, Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Siddipet	29.11.2018

2.	SMT. RADHIKA JAISWAL, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad	01.09.2020
3.	V.ESWARAIAH XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad	01.09.2020
4.	SMT M. ARUNA Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar	01.09.2020
5.	SMT. M.KALPANA XXII Additional Chief Metropolitan Magistrate, Secunderabad.	01.09.2020
6.	G.SRINIVAS Senior Civil Judge-cum-Assistant Sessions Judge, Narayanpet	29.11.2018

The concerned Principal District and Sessions Judges/Unit Heads are hereby directed to take necessary steps regarding fixation of pay in respect of the above said officers who have been appointed to Assured Career Progression Scales - I and II.

2) The following **04 officers** are not considered for appointment to ACP Scales-I in the cadre of Junior Civil Judges as they have not fulfilled the norms prescribed by the High Court:

1. **SMT. GAVVALA RADHIKA**
2. **SRI M. ARJUN**
3. **SMT. PRAMILA JAIN**
4. **SRI N. SRIKANTH BABU**

3) The appointment of ACP Scales -I to the following **09 officers** is **deferred for the present** since the Work Review Remarks are under consideration of the High Court:

1. **SRI MOHD ABDUL JALEEL**
2. **MS. N.ANITHA REDDY**
3. **SRI C.SURESH**
4. **SRI G.PRABHAKAR**
5. **SRI J.SYAM KUMAR**
6. **MS. G.KALARCHANA**

7. SMT V.BHAVANI

8. SRI DEVAN AJAY KUMAR

9. SMT M.JAYAMMA

- 4) The appointment of ACP Scales-I to the following **07 officers** for grant of Assured Career Progression Scales-I in the cadre of Junior Civil Judges is **deferred for the present**, since the Annual Confidential Reports are not received/available in the High Court:

1. SRI BRUNGI SRINIVASULU
2. SRI B.SUJAY
3. MS.P.SAI SUDHA
4. SMT K.ASHA RANI
5. SRI P.PURUSHOTHAM RAO
6. SRI KUMARA SWAMY
7. SMT C.M.RAJYA LAKSHMI

NOTE: The Proceedings is placed in the High Court's website <http://tshc.gov.in>

Jail
30/8/23
REGISTRAR (VIGILANCE)

To

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. **THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERES:**

1) Mancherial	2) Karimnagar	3) Rajanna Sircilla
4) Peddapalli	5) Narayanpet	6) Nagarkurnool
7) Medak	8) Siddipet	9) Sangareddy
10) Nalgonda	11) Yadadri Bhongir	12) Nizamabad
13) Rangareddy	14) Medchal-Malkajiri	15) Hanumakonda
16) Warangal		
6. The Pay and Accounts Officer, Hyderabad.

7. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.
8. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Celi | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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